

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/563(CHE)/2024

PETITION NUMBER : CP(IB)/218(CHE)/2022

NAME OF THE PETITIONER : Madhu Desian (RP) (V S Suresh)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Ms. Shalma from the office of Jayanthi K Shah for the Respondent.
Ld. Counsel Mr. Sanjay for the Petitioner. Ld. Counsel Mr. Gajendran Ravi for
the RP.

In this case an Application by other Financial Creditor against the same
Personal Guarantor is pending before Court I and the **Applicant is directed** to
approach the Registry for taking up the matter with the Principal Bench for
assigning the case to Court II.

Meanwhile Respondent is directed to file reply within 2 weeks and rejoinder, if
any, be filed within a week thereafter.

Post the Application for hearing on **29.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk